268

ग्रत्प-संख्यकों के जो न्यायोजिचत ग्रधिकार हैं, उनको प्रदान करे, उनको सुरक्षित रखें?

में ग्रापके माध्यम से भारत सरकार के मंत्रियों का ध्यान, प्रधान मंत्री जी का ध्यान इस ग्रोर ग्राकुष्ट करना चाहता हूं।

श्री मोहम्मद अफजल उर्फ मीम अफजल (उत्तर प्रदेश): मैडम, मैं इससे एसोसिएट करता हूं ग्रीर ग्रगर बांग्ल देश में ऐसा हुग्रा है, तो इसकी सरकार को सख्त मजम्मत करनी चाहिए ग्रीर बांग्ल देश सरकार से बात करनी चाहिए जो कुछ ग्रापन फरमाया, ग्रगर यह सही है ग्रीर रा ने ऐसी कोई रिपोर्ट दी है, तो उसका सख्त नोटिस लेना चाहिए।

سُرُی می الی صی اریف کرتا میون اور اکر اس سے الی وسی اریف کرتا میون اور اکر مشکلر دشین می ایسا مہوا ہے تو اس کی سرکار کوسٹ مندی کرنی جا جینے اور منگلر دش مرکار سے بات کرنی جا جینے بی کچھ آپ نے فرمایا اگر میں میں جی اور رام نے اسی کوئی ربیر ریف دی ہے تو اس کا سخت نوطس لیدنا جا ہے ۔

## SPECIAL MENTIONS

Introduction of Marketing Developlopment Assistance Scheme for handloom weavers resulting in accumulation of handloom cloth in Krishna and neighbouring districts of Andhra Pradesh

SHRI PRAGADA KOTAIAH (An-Madamdhra Pradesh): Deputy Chairman I am presenting before this House a serious problem being faced by the handloom weavers. The primary sale of handloom cloth in and apex weavers' cooperative societies has been restricted under Assistance Marketing Development Scheme introduced on 1-4-1989 place of the 'rebate scheme which

†[]Transliteration in Arabic Script.

had been in operation since 1953 with the proceeds of the Handloom Cess Act 1953, and subsequently from the Consolidated Fund. The 'rebate' scheme was in operation for encouraging the sale of handloom cloth produced by primary and apex weawers' cooperatives in the country. As the handloom weavers aremarket. their products a produced out of yarn, for which they are obliged to pay 35 per cent extra over its actual cost price in form of recling, bundling, baling, transport, insurance interest bank charges State and Central plus the abnormal and unchecked profits of mills and a long chain of middlemen, while the composite mills use up the yarn produced in their spinning sections at spindle price for conversion into cloth, Government of India decided to remove the cost handicap of handlooms vis-a-vis textile mills and looms, by levying excise duties mill and powerloom cloth and also by allowing consumer's rebate on sale of cloth produced by handloom weavers in cooperatives.

The rebate scheme was thus helping handloom weavers in cooperatives to some extent to market their products in the face of the competition of mill and powerloom cloth. It may there has be mentioned here that been evasion of excise duty on texttiles to the txtent of nearly 1000 crores of rupees per year as confirmed by the inter-ministerial committee last appointed in September examine the problems of the handlooms industry. This has enhanced the competitiveness of the mill and powerloom cloth causing serious setback to the sale of handloom cloth, which means under-employment and unemployment to handloom · [7] vers.

While this has been the sad situation of handloom industry resulting in deep crisis which led to starvation deaths of handloom weavers in certain parts of the country, the Ministry of extiles has introduced Marketing Development Assistance Scheme in place of rebate scheme

A weavers' cooperative society producing cloth worth Rs. 10 laking year is eligible for sanction of credit limits of Rs. 4 lakhs, that is 40 per cent of the annual production of cloth, by the NABARD Under Marketing Development Assistance Scheme, the society gets Rs. 60,000 the society gets Rs. 60,000 at the rate of 15 per cent of the credit limits to market its cloth allowing discount of 20 per cent to the consumer on sale of cloth. This means that the society is permitted to market its products worth Rs. 3 lakhs only out of its production of Rs. 10 lakhs under Marketing Development Assistance Scheme.

Under the rebate scheme sale of handloom cloth is not restricted. The society may market its products with rebate to the txtent possible. the societies were selling their products with rebate normally to the extent of 50 per cent of their production and the balance production was marketed both by the apex and primary weavers' societies. But, under the Marketing Development Assistance Scheme, the societies are required to market their products to the extent of 70 per cent without assistance.

It was under these circumstances that the primary societies in Andhra Pradesh are holding cloth stocks worth about Rs. 10 crores. They submitted representations to the Centre to permit them to market existing stocks with 20 per cent special rebate without reference Marketing Development Assistance Scheme, but still there is no ponse. I urge upon the Government to come to the rescue of the hapless and helpless handloom weavers immediately by allowing a special rebate of 20 per cent for sale of the cloth stocks held by the wearvers' co-operatives.

It is absolutely desirable and necessary that the guidelines of the M.D.A. Scheme should be revised to allow them to receive grant at the rate of

25 per cent of the credit limits sanctioned to the societies or at the rate of 10 per cent of the total production of cloth of the societies to encourage the sale of their cloth in the face of the fierce competition of the mill and powerloom cloth.

Mentions

The Ministry of Finance should be generous enough to provide funds for the purpose of increasing the marketing development assistance to help the handloom weavers in co-operatives and under corporations, just as it is providing funds of more than Rs. 300 crores a year for meeting cash losses and also for subsidising the interest, to the NTC mills, for the benefit of their 1.70 lakh workers. Thank you.

THE DEPUTY CHAIRMAN: Shri Ramendra Kumar Yadav. Absent. Dr. Bapu Kaldate. Absent. Smt. Renuka Chowdhury. Absent.

Delay in clearance of Kelon Dam Project on river Kelon in Tribal-dominated district of Raigarh, Madhya Pradesh

श्रील ख्खीराम ग्रग्नवाल (मध्य प्रदेश): उपसभापति महोदया, मध्य प्रदेश के जिला रायगढ जो ग्रादिवासी बहुल है, ग्रत्यन्त पिछड़ा हुमा क्षेत्र में है मौर इस जिले में केलो नदी पर केलों सिचाई परियोजना लम्बे समय से केन्द्र सरकार के विभिन्न मंत्रालयों में स्वीकृति हेतु लंबित पड़ी हुई है। इस हेतु केलो परियोजना के डुबे क्षेत में कोयले की उपलब्धता 1983 से 1985 तक संचालक, भौमिकी तथा खनिकर्म विभाग, मध्य प्रदेश शासन तथा भ-गर्भ सर्वेक्षण विभाग, भारत सरकार द्वारा सर्वेक्षण किया गया था । तकतीकी ग्रन्वेषण के सभी ग्रायामों को एक जाई करते हुए उन्होंने मत व्यक्त किया या कि डूबे क्षेत्र में 5ा.90 मिलियन टन कोयला होने की संभावमा है। कोयला चतुर्थ एवं निम्न कोटि का है। परत की मोटाई .1 से 1.12 मीटर है। जो जमीन की सतह से 135 मीटर से 175 मीटर गहराई पर है । जिससे यह निष्कर्ष निकलता है कि कोयले की निकासी महगी पड़ेगी तथा भविष्य में भी कम